## OFFICE OF ADDITIONAL COMMISSIONER (HR) DEPARTMENT OF TRADE & TAXES GOVERNMENT OF NCT OF DELHI VYAPAR BHAWAN, I.P. ESTATE, NEW DELHI

No.F.III/7/CST/MISC/2000/ESTT/PT/2329-31

## ORDER NO. 89

In supersession of all previous orders, the work allocation among the following officers is ordered with immediate effect as per details given against their names:-

S. No.	Name & Designation	Work Allocation
1.	Shri D.N. Singh	Objections against orders of assessment/default
	Jt. Commissioner	assessment/re-assessment and/or penalty where
		the amount in dispute exceeds Rs. 50000/- but
		does not exceed Rs. 15 lakhs and all other
		orders pertaining to Zone I, II, VI, VII & VIII.
2.	Shri M.S. Poonam	Objections against orders of assessment/default
	Jt. Commissioner	assessment/re-assessment and/or penalty where
		the amount in dispute exceeds Rs. 50000/- but
		does not exceed Rs. 15 lakhs and all other
		orders pertaining to Zone III, IV, V, IX & X.

This reallocation will come in force with immediate effect.

(B.P. Joshi) Addl. Commissioner (HR)

Dated: 4/4/07

No.F.III/7/CST/MISC/2000/ESTT/PT/2329-31

- 1. PS to Commissioner, Trade & Taxes.
- 2. All Additional Commissioners/Jt. Commissioners, Trade & Taxes.
- 3. Personal/Order/Guard file.

(B.P. Joshi) Addl. Commissioner (HR)

Dated: 4/4/07